

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/263/ (IB)/2017  
NAME OF THE PETITIONER(S) : RAMESH ASSOCIATES PVT LTD  
NAME OF THE RESPONDENT(S) : SABARI INN PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S. RAMABADRAN - Consultant to Ramani

K. R. V. RAMANI - Ex Director

M. MANIKANDAN - M. D / Simm

R. KALAIKUMAR FOR S.S. RAJESH

P. Nagarajan (NAGA RAJAN)

Representing  
counsel for Petitioner  
counsel to Respondent

R. Kulasekhar

Atty. P

**ORDER**

Counsel for both the parties are present. As per the order dt. 30.08.2017, of the Chartered Accountant viz: Shri Raman and the Managing Director, Mr.M.Manikandan of the Corporate Debtor filed affidavits. The Chartered Accountant deposed that he shall co-operate with IRP with the support of the Accounts Department. Similarly the Managing Directors deposed that he will fully co-operate with the IRP. The affidavits are taken on record and the officers of the Corporate Debtor are directed to comply with the order of this Tribunal and co-operate fully with **IRP**.



(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
hv

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)